

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
173/241-242/PB/2019

IN THE MATTER OF:

Emaar Holding II

... Applicant/Petitioner

Vs

Emaar MGF Land Ltd. & Ors.

... Respondent

Order under Section 241-242.

Order delivered on 19.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

Renotified to 26.02.2021.


(Nirmala Vincent)
Court Officer

19.02.2021
Deepak Kumar